CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

R.A. No. 110/2016 O.A. No. 4156/2015

New Delhi, this the 23rd day of May, 2016

HON'BLE MR. P.K. BASU, MEMBER (A)

Rupesh Hari (Aged about 40 years) S/o Shri Dal Chand R/o H.No.1001, Ashoka Enclave Sector-11, Dwarka, New Delhi.

.. Review Applicant

(By Advocate: Shri Dev S. Mohanpuria)

Versus

- 1. The Director General Quality Assurance (L) 'G' Block, Nirman Bhawan PO, New Delhi.
- 2. Complaints Committee through DGQA, Ministry of Defence DIQA, S.K. Garden, Bangalore.
- Pr. Sc.O., Joint Director,
 O/o DGQA (L)
 'G' Block, Nirman Bhawan PO,
 New Delhi.

.. Respondents

ORDER (IN CIRCULATION)

This Review Application has been filed against the order dated 25.04.2016 passed in O.A. No.4156/2015.

2. I have gone through the contents of the review application and is of the clear opinion that this is an attempt

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to re-argue the matter and the applicant has failed to point out any error apparent on the face of the record or any ground on which the review application may be admitted in the light of the judgments of the Hon'ble Supreme Court in the case of **Kamlesh Verma Vs. Mayawati and others**, (2013) 8 SCC 320 and **State of West Bengal and others Vs. Kamal Sengupta** and another, (2008) 2 SCC (L&S) 735.

3. I, therefore, hold that this review application is not maintainable and is dismissed in circulation. No costs.

(P.K. BASU) Member (A)

/Jyoti/